

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 175 of 2014
Appeal No. 180 of 2014 & IA No. 292 of 2014**

Dated: 30th August, 2017

Appeal No. 175 of 2014

In the matter of:

NTPC Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission & Ors.

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 180 of 2014 & IA No. 292 of 2014

In the matter of:

GRIDCO Ltd. ... Appellant(s)
Vs. ... Respondent(s)
NTPC Ltd. & Anr.

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **10.11.2017.**

PPS/ Court Master